

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 18th October, 2019

No.HCM/R-5/2019-Estt.(II)/

The High Court of Manipur is pleased to declare the final result of Manipur Judicial Service Grade – I Recruitment Examination, 2019 conducted pursuant to the Advertisement No.HCM/R-5/2019-Estt.(II)/6388 dated 12th April, 2019 in order of merit as given herein below:

Sl. No.	Roll No.	Name of the Applicant
1.	00013	SAMOM IBJEN
2.	00045	NONGTHOMBAM KEERTICHAND SINGH

Sd/-
(W. TONEN MEITEI)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Endt. No.HCM/R-5/2019-Estt(II)/ 22207-17

Imphal, the 18th October, 2019

Copy to:-

1. The Secretary (Law), Government of Manipur.
2. All Jt. Registrars, High Court of Manipur.
3. All Deputy Registrars, High Court of Manipur.
4. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur -- *for kind information to His Lordship.*
6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
8. The Private Secretary to Registrar General, High Court of Manipur.
9. The System Analyst, High Court of Manipur.
- *He is requested to upload the same in the Official Website of this Registry.*
10. Notice Board
11. Concerned file/Order Book/Guard File.

W. Tonen Meitei 18.10.19
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR